and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 (in short Forest Right Act, 2006) and Rules thereunder, responsibility for implementation of the Act lies with the States/UTs.

This Ministry has been issuing various instructions/advisories to the State Governments from time to time for effective implementation of the Act emphasizing that prescribed procedure, as contained in the Act and Rules thereunder for vesting forest rights in forest dwelling communities, should be followed to ensure that claims of eligible persons are not rejected. States have been requested by this Ministry from time to time to review all rejected claims to preclude the wrongful rejection of eligible claims.

As per information received from State Governments, till 31.03.2019, a total of 42,37,853, (individual and community) claims were filed out of which 19,64,048 titles (individual and community) have been distributed and 17,53,504 claims (individual and community) have been rejected implying that a total of 5,20,301 claims are pending and at different stage of recognition/verification.

Allocation of funds for Tribal Welfare Schemes

2984. SHRI D. KUPENDRA REDDY: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether it is a fact that about seven Ministries/Departments have not allocated funds meant for tribal welfare schemes amounting to non-adherence of new guidelines of NITI Aayog;
 - (b) if so, the details thereof and the reasons therefor.;
- (c) whether the Ministry has taken up the matter with those Ministries in this regard; and
- (d) if so, the details and outcomes thereof and the steps taken as corrective measures?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RENUKA SINGH SARUTA): (a) to (d) The extant Guidelines of NITI Aayog prescribes for earmarking of dedicated funds for tribal welfare by a total of 40 Ministries/Departments out of total scheme outlay of that Ministry Department at different rates as in the Statement-I (*See* below). As reflected in the Statement 10 B of the Expenditure Profile of the Union Budget 2019-20, out of the total 40 identified Ministries/Departments, 38 Ministries have already allocated funds for tribal welfare as at Statement II (*See* below) except Ministry of Pharmaceuticals and Ministry of Fertilisers.

Ministry of Tribal Affairs, NITI Aayog and Department of Economic Affairs are seized of the matter and have been pursuing with the obligated Ministries/Departments through letters and discussions during meetings to earmark funds as per prescribed percentage stipulated under NITI Aayog Guidelines. Recently, Ministry of Pharmaceuticals and Ministry of Fertilisers have already given consent for earmarking of funds from the forthcoming budgets.

Statement-I

Percentage prescribed by NITI Aayog for earmarking of funds for tribal welfare

Sl. No.	Ministry/Department	Prescribed Percentage
1.	Department of Agriculture, Cooperation and Farmers' Welfare	8.6
2.	Department of Agricultural Research and Education	4.3
3.	Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)	4.3
4.	Ministry of Coal	8.6
5.	Department of Commerce	4.3
6.	Department of Telecommunications	4.3
7.	Department of Consumer Affairs	4.3
8.	Department of Food and Public Distribution	4.3
9.	Ministry of Culture	4.3
10.	Ministry of Development of North Eastern Region	8.6
11.	Ministry of Electronics and Information Technology	6.7
12.	Ministry of Environment, Forest and Climate Change	8.6
13.	Department of Animal Husbandry, Dairying and Fisheries	8.6
14.	Ministry of Food Processing Industries	4.3
15.	Department of Health and Family Welfare	8.6
16.	Ministry of Housing and Urban Affairs	4.3
17.	Department of School Education and Literacy	10.7
18.	Department of Higher Education	8.6
19.	Department of Water Resources, River Development and Ganga Rejuvenation	8.6

Sl. No.	Ministry/Department	Prescribed Percentage
20.	Department of Drinking Water and Sanitation	10
21.	Ministry of Labour and Employment	8.6
22.	Ministry of Micro, Small and Medium Enterprises	8.6
23.	Ministry of Mines	4.3
24.	Ministry of New and Renewable Energy	8.6
25.	Ministry of Panchayati Raj	8.6
26.	Ministry of Petroleum and Natural Gas	4.3
27.	Ministry of Power	8.6
28.	Ministry of Road Transport and Highways	4.3
29.	Department of Rural Development	17.5
30.	Department of Land Resources	10
31.	Department of Science and Technology	4.3
32.	Ministry of Skill Development and Entrepreneurship	8.6
33.	Department of Empowerment of Persons with	8.6
	Disabilities	
34.	Ministry of Textiles	8.6
35.	Ministry of Tourism	4.3
36.	Ministry of Tribal Affairs	100
37.	Ministry of Women and Child Development	8.6
38.	Ministry of Youth Affairs and Sports	8.6
39.	Ministry of Fertilisers	4.3
40.	Ministry of Pharmaceuticals	4.3

Statement-II

Details of allocation made by Central Ministries separately for welfare of STs

S1.	Ministry/Department	Earmarking	Total	Budget	Earmarking
No.		Percentage	Scheme	Estimates	Percentage
		Prescribed	d (CS+CSS) 2019-2		
		by NITI	allocation		
		Aayog			
1	2	3	4	5	6
1.	Department of Agriculture, Cooperation and Farmers' Welfare	8.6	129860.55	11168.01	8.6

1	2	3	4	5	6
2.	Department of Agricultural Research and Education	4.3	2699.00	114.81	4.3
3.	Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)	4.3	798.32	35.00	4.4
4.	Ministry of Coal	8.6	1097.00	94.35	8.6
5.	Department of Commerce*	4.3	700.00	25.01	3.6
6.	Department of Tele- communications	4.3	13400.49	800.57	6.0
7.	Department of Consumer Affairs*	4.3	62.00	2.66	4.3
8.	Department of Food and Public Distribution*	4.3	42.65	2.00	4.7
9.	Ministry of Culture	4.3	778.23	35.10	4.5
10.	Ministry of Development of North Eastern Region	8.6	2978.10	810.50	27.2
11.	Ministry of Electronics and Information Technology	6.7	3750.76	251.32	6.7
12.	Ministry of Environment, Forest and Climate Change	8.6	1894.80	102.50	5.4
13.	Department of Fisheries#	8.6	560.00	53.83	9.6
14.	Department of Animal Husbandry and Dairying	8.6	2740.00	235.73	8.6
15.	Ministry of Food Processing Industries	4.3	1101.00	47.34	4.3
16.	Department of Health and Family Welfare	8.6	47001.00	4042.09	8.6
17.	Ministry of Housing and Urban Affairs	4.3	46437.80	324.71	0.7
18.	Department of School Education and Literacy	10.7	48038.60	5831.51	12.1
19.	Department of Higher Education	8.6	9537.86	1605.00	16.8
20.	Department of Water Resources, River Development and Ganga Rejuvenation	8.6	7360.95	272.20	3.7

1	2	3	4	5	6
21.	Department of Drinking Water and Sanitation	10	19994.66	1999.47	10.0
22.	Ministry of Labour and Employment	8.6	10713.00	929.06	8.7
23.	Ministry of Micro, Small and Medium Enterprises	8.6	6957.76	560.39	8.1
24.	Ministry of Mines	4.3	804.07	25.55	3.2
25.	Ministry of New and Renewable Energy	8.6	5131.45	441.00	8.6
26.	Ministry of Panchayati Raj	8.6	840.04	62.82	7.5
27.	Ministry of Petroleum and Natural Gas	4.3	35020.00	1570.21	4.5
28.	Ministry of Power	8.6	11969.21	803.79	6.7
29.	Ministry of Road Transport and Highways	4.3	82861.39	2610.00	3.1
30.	Department of Rural Development*	17.5	38499.62	5984.12	15.5
31.	Department of Land Resources	10	2216.00	221.60	10.0
32.	Department of Science and Technology	4.3	2692.55	115.78	4.3
33.	Ministry of Skill Development and Entrepreneurship	8.6	2676.65	214.59	8.0
34.	Department of Empowerment of Persons with Disabilities	8.6	813.00	88.22	10.9
35.	Ministry of Textiles	8.6	4748.96	216.99	4.6
36.	Ministry of Tourism	4.3	2075.12	90.00	4.3
37.	Ministry of Tribal Affairs	100	6847.89	6847.89	100.0
38.	Ministry of Women and Child Development	8.6	28914.37	2486.64	8.6
39.	Ministry of Youth Affairs and Sports	8.6	1310.00	161.17	12.3
	Grand Total		585924.85	51283.5	8.75

^{*} Presently excluded of the following expenditures for being in the nature of universal coverage including STs or neutral:

⁽i) Department of Food and Public Distribution – Expenditure towards Subsidy Schemes

⁽ii) Department of Consumer Affairs-(a) Price Stabilization Fund (b) Legal Metrology and Quality Assurance

⁽iii) Department of Rural Development - (a) Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) (b) Pradhan Mantri Gram Sadak Yojana (PMGSY)

⁽iv) Department of Commerce - Export Promotion Schemes

⁽v) Ministry of Petroleum and Natural Gas - (a) Strategic Oil Reserves (b) Refinery and Conservation (c) Project Management Expenditure and Institutional Support

[#] Separate allocation has been made by Department of Fisheries during 2019-20 (Earlier it was integral with Department of Animal Husbandry, Dairying and Fisheries)

List of Ministries which have not made separate allocation of STs

Sl.	Ministry/	Earmarking	Total Scheme	Budget	Earmarking
No.	Department	Percentage	(CS+ CSS)	Estimates	Percentage
		Prescribed by	allocation	2019-20	
		NITI Aayog			
1.	Department of	4.3	79996.00	0.00	0.0
	Fertilisers				
2.	Department of	4.3	204.30	0.00	0.0
	Pharmaceuticals				

Rape cases reported to NCW

2985. SHRI K. SOMAPRASAD: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of rape cases reported to the National Commission for Women (NCW) during 2014 to 2019, State/UT-wise;
 - (b) the states from where a large number of rape cases have been reported; and
- (c) the suggestions received by NCW to curb the menace of rape and the action taken thereon.

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) The State/UT-wise details of complaints registered by National Commission for Women (NCW), under the category "Rape/Attempt to rape" during 2014-19 is given in Statement (See below). As per the data, maximum numbers of complaints have been received from the States of Uttar Pradesh, Delhi, Haryana, Rajasthan and Bihar.

(c) NCW has not received any specific suggestions to curb the menace of rape. However, NCW had forwarded recommendations on amendments to the laws relating to rape and related provisions in the year 2009-10 which have been suitably incorporated in the Criminal Law Amendment Act, 2013.

Statement

State/UT-wise data of complaints registered under the category of rape/attempt to rape in National Commission for Women (NCW)

Sl. No.	State	2014	2015	2016	2017	2018	2019
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	3	4	4	7	7	2